GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:705 ANSWERED ON:24.11.2009 SUPPLY OF SUGAR UNDER PDS Ponnam Shri Prabhakar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether sugar supplied under the Public Distribution System (PDS) has failed to reach the targeted people;

(b) if so, the details thereof and the reasons therefor; and

(c) the remedial measures being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b)&(c): With effect from 01.02.2001, the Central Government, with a view to ensure better targeting, has restricted supply of levy sugar under Public Distribution System (PDS) to Below Poverty Line (BPL) families in all the States/UTs, excepting North Eastern States, Hill States and Island Territories, where universal PDS has been allowed. The Central Government is concerned only with the allotment of levy sugar. The responsibility of distribution of levy sugar to targeted people through the Public Distribution System and maintaining smooth operation of PDS in the State lies with the respective State Governments/UT Administrations.